

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:422
ANSWERED ON:09.08.2012
BILL ON CASTE PANCHAYATS
Singh Shri Ravneet

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission has drafted a consultation paper on `unlawful interference of Caste Panchayats etc, with marriages in the name of honour: A suggested legislative framework;
- (b) if so, the details of the provisions and the Governments of the reaction thereto; and
- (c) the time by which the prohibition of unlawful Assembly (Interference with the Freedom of Matrimonial Alliances) Bill, 2011 is likely to be implemented by the Government?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) to (c): The information is being collected and will be laid on the Table of the House.